

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (PHYSICAL HEARING)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

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| <b>TRANSFER PETITION NO.</b>            |  |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>IA (IBC)/521/2023 in Company Petition<br/>IB/278/7/HDB/2020</b> |
| <b>NAME OF THE COMPANY</b>              | <b>Nagarjuna Fertilizers and Chemicals Ltd</b>                     |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>ICICI Bank Ltd</b>  |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Nagarjuna Fertilizers and Chemicals Ltd</b>                     |
| <b>UNDER SECTION</b>                    | <b>7 of IBC</b>  |

**ORDER**

Mr. Dishit Bhattacharjee, Learned Counsel for Financial Creditor appeared in person.

We heard Mr. Avinash Desai, Learned Senior Counsel representing Mr.Y.Suryanarayana, Learned Counsel for Corporate Debtor on record. To hear the Financial Creditor, matter adjourned to 29.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**

Syamala